

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 12.
C.P. (IB)/471(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Edelweiss Asset Reconstruction**
 Company limited
 VS
 Arshiya Limited

For FC : Adv. Shreyas Lele a/w Mr. Dhiraj Mhetre & Ms. Smiti Tewari
 i/by M/s. Khaitan Legal Associates

For CD : Adv. Hunaut Singh i/b Crawford Bayley & Co.

IBC under Sec. 7

ORDER

Both Counsel jointly submit that the matter is being settled and negotiation between the parties are at advanced stage. List on **22.05.2024 for reporting settlement/disposal.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//